

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 101 OF 2015

Dated: 13th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Ltd.

... **Appellant(s)**

Vs.

Power Grid Corporation of India Ltd. & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R.1

ORDER

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant requested that this matter may kindly be taken up on 04.01.2018 to enable him to get instruction from the Appellant on the subsequent tariff order.

Submission made by the learned counsel appearing for the Appellant, as stated above, place on record.

The learned counsel, Ms. Suparna Srivastava, appearing for the first Respondent, has filed her written submission after duly serving copy on the other side.

Written submission filed by the learned counsel appearing for the first Respondent after serving copy on the other side, as stated above, taken on record.

List this matter for hearing on 04..01.2018, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member